

GOVERNMENT OF INDIA
MINISTRY OF TRIBAL AFFAIRS
LOK SABHA
UNSTARRED QUESTION NO- †1755
TO BE ANSWERED ON- 01/08/2024

SCHEMES FOR TRIBAL WELFARE

†1755. SHRI GYANESHWAR PATIL:

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the details of the Government schemes related to tribal welfare and the estimated financial outlay, State-wise;
- (b) the total budget approved and proposed by the State Government for Madhya Pradesh; and
- (c) the details of the progress made in the Government approved schemes in Khandwa Parliamentary Constituency?

ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS
(SHRI DURGADAS UIKEY)

(a) to (c): Government is implementing Development Action Plan for Scheduled Tribes (DAPST) as a strategy for the development of Scheduled Tribes and areas having tribal concentration. Besides Ministry of Tribal Affairs, 40 Ministries/Departments are allocating certain percentage of their total scheme budget every year for tribal development under DAPST for various tribal development projects relating to education, health, agriculture, irrigation, roads, housing, electrification, employment generation, skill development, etc. Schemes along-with funds allocated by the obligated Ministries/Departments for the welfare of Scheduled Tribes are given at Statement 10B of Expenditure Profile 2024-25 of Union Budget document in the link <https://www.indiabudget.gov.in/doc/eb/stat10b.pdf>

Further, Ministry of Tribal Affairs is implementing various schemes/programmes for the welfare and development of the of the Scheduled Tribes (STs) in the country. Details of major schemes/programmes implemented by the Ministry and State-wise fund released in 2023-24 are given at Annexure I. State-wise DAPST fund released under some major schemes of Department of Rural Development is at Annexure II.

State Government of Madhya Pradesh has informed that they have not sent any proposal to the Ministry in the current year. Further, 105 villages in Burhanpur and 221 villages in Khandwa districts have been identified under Pradhan Mantri Adi Adarsh Gram Yojana. The

Ministry has released amount of Rs. 2032.70 lakhs and 4409.62 lakhs in Burhanpur and Khandwa districts respectively. There are one Eklavya Model Residential School functional each in Burhanpur and Khandwa districts Further, Under the scheme 'Pradhan Mantri Janjatiya Vikas Mission' (PMJVM) of Ministry of Tribal Affairs, 03 Van Dhan Vikas Kendras (VDVKs) have been sanctioned in Khandwa district of Madhya Pradesh.

The details of progress made under PMAY-G in Khandwa Parliamentary Constituency since the inception of PMAY-G till date is given as per below table.

District Name	House sanctioned	House completed
Burhanpur	25918	25136
Dewas	46326	45905
Khandwa	53207	50838
Khargone	107403	103659

Annexure I referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. †1755 for 01.08.2024 by SHRI GYANESHWAR PATIL regarding “SCHEMES FOR TRIBAL WELFARE”

Brief details of major schemes/programmes being implemented by the Ministry of Tribal Affairs in the country:

(i) Special Central Assistance to Tribal Sub-Scheme (SCA to TSS)/Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY): Government has revamped the earlier Scheme of ‘Special Central Assistance to Tribal Sub-Scheme (SCA to TSS) with nomenclature ‘Pradhan Mantri Adi Adarsh Gram Yojana (PMAAGY)’, for implementation during 2021-22 to 2025-26, which aims at integrated development of villages with significant tribal population covering about population of 4.22 crore (About 40% of the total Tribal Population). It is envisaged to cover 36,428 villages having at least 50% tribal population and 500 STs across States / UTs with notified STs. The main objective of this scheme is to achieve integrated socio-economic development of selected villages through convergence approach.

The Ministry has analyzed Mission Antyodaya data collated by Ministry of Rural Development and has identified 36,428 villages with 50% ST population and 500 STs to be covered under PMAAGY. Relevant schemes of different Central Ministries have been identified based on Tribal Sub Plan allocation. States are also be encouraged to supplement with State TSP funds, District Mineral Funds (DMF) and Finance Commission grants. Under PMAAGY, 20.38 lakh per village as ‘Gap-filling’ for approved activities including administrative expenses will be provided by the Ministry.

(ii) Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM JANMAN): Government has launched Pradhan Mantri Janjati Adivasi Nyaya Maha Abhiyan (PM-JANMAN) on 15th November 2023, which is celebrated as Janjatiya Gaurav Divas. The mission with financial outlay of around Rs.24,000 Crore aims to saturate PVTG households and habitations with basic facilities such as safe housing, clean drinking water and sanitation, improved access to education, health and nutrition, road and telecom connectivity, electrification of un-electrified households and sustainable livelihood opportunities in time bound manner in 3 years.

(iii) Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM): The Ministry of Tribal Affairs is implementing the Pradhan Mantri Jan Jatiya Vikas Mission (PMJVM), which has been designed through the merger of two existing schemes for the promotion of tribal livelihood, i.e., “Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP” and “Institutional Support for Development and Marketing of Tribal Products/Produce”. The guidelines of the scheme were notified on 27th March, 2023.

The scheme envisages fixation and declaration of Minimum Support Price for the selected

MFP. Procurement and Marketing operation at pre-fixed MSP will be undertaken by the designated State Agencies in the event of the prevailing market price of the particular MFP item falling below the stipulated MSP. Simultaneously other medium and long term issues like sustainable collection, value addition, infrastructure development, knowledge base expansion of MFP and market intelligence development will also be addressed.

(iv) Eklavya Model Residential Schools (EMRS): Eklavya Model Residential Schools (EMRSs) were introduced in the year 1997-98 to impart quality education exclusively to ST children with an objective to provide quality middle and high-level education to Scheduled Tribe (ST) students in remote areas in order to enable them to avail of reservation in high and professional educational courses and get jobs in government and public and private sectors. In the Union Budget of 2018-19, Government announced that every block with more than 50% ST population and at least 20,000 ST persons will be eligible to have an Eklavya Model Residential School. A total number of 740 EMRSs are scheduled to be established. Eklavya schools will be on par with Navodaya Vidyalayas and will have special facilities for preserving local art and culture besides providing training in sports and skill development.

(v) Grants under Article 275(1) of the Constitution: Grants-in-aid under Article 275(1) of the Constitution of India is meant for the development of the Schedule Tribes and for creation of infrastructure in tribal areas. Under the program, grants are released to States, having ST population for raising the level of administration in Scheduled Areas and for the welfare of tribal people. Grants-in-aid under Proviso to Article 275(1) of Constitution of India are 100% annual grant from Government of India to 27 States. It is charged to Consolidated Fund of India (except grants for Northeastern States, a voted item) and is an additive to State Plan funds and efforts for Tribal Development.

(vi) Grant-in Aid to Voluntary Organizations working for the welfare of Scheduled Tribes: The prime objective of the scheme is to enhance the reach of welfare schemes of Government and fill the gaps in service deficient tribal areas, in the sectors such as education and health through the efforts of voluntary organizations, and to provide favourable environment for socio-economic upliftment and overall development of the Scheduled Tribes (STs). Any other activity having direct positive impact on the socio-economic development or livelihood generation of STs may also be considered through voluntary efforts. The scheme is demand-driven and grants are provided to the non-governmental organizations on application, in a prescribed format, duly recommended by the State Government/UT Administration of the concerned State/UT. The grants are also provided for strengthening Education among ST Girls in Low Literacy Districts with the aims to bridge the gap in literacy levels between the general female population and tribal women and is meant exclusively for ST Girls.

(vii) Pre-Matric Scholarships to ST students: It is a Centrally Sponsored Scheme implemented through respective State/UT administrations. This is an open-ended Scheme covering all ST students studying in Std. IXth & Xth, whose annual parental income is not

exceeding Rs.2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

(viii) Post Matric Scholarship to ST students: It is a Centrally Sponsored Scheme implemented through respective Ste/UT administrations. This is an open-ended Scheme covering all ST students studying in in class XI and above, whose annual parental income is not exceeding Rs.2.50 lakhs. The contribution from Government of India is 75% and the state contribution is 25%. In respect of North East states and hilly states, the contribution from Government of India is 90% and the state contribution is 10%. In case of UTs like Andaman & Nicobar without Legislative Assembly and own grants, Govt. of India's contribution is 100%.

(ix) National Overseas Scholarships for ST Candidates: National Overseas Scholarship for ST students: It is a Central Sector Scheme of Ministry of Tribal Affairs under which scholarships are given to the meritorious Schedule Tribe (ST) students for pursuing higher education in top 1000 ranked (as per latest QS world ranking) Institutes/Universities abroad. The Scheme is implemented through the Indian Embassies/Missions abroad, Ministry of External Affairs. Twenty awards are given every year. ST students with annual family income not exceeding Rs.6.0 lakhs are eligible to apply for the Scholarship under the Scheme.

(x) National Fellowship & Scholarship for Higher Education of ST students:

(a) National Scholarship Scheme for Higher Education of ST Students (earlier known as Top Class Scholarship Scheme): Under this Scheme, Scholarship is provided for pursuing Graduate/Post Graduate courses in the selected top-class Government and Non-Government Institutes in professional fields such as Management, Medicine, Engineering, Information Technology, Law etc. All the ST students, with annual parental income is not exceeding Rs.6.0 lakhs and studying in the 265 notified institutes by the Ministry, are eligible to receive scholarship.

(b) National Fellowship Scheme for Higher Education of ST Students: It is a Central Sector Scheme, fully funded by Ministry of Tribal Affairs to grant scholarship to meritorious ST students for pursuing M.Phil or Ph.D in India after completion of Master degree. The total number of fresh fellowships for M.Phil / M.Phil+PhD/ Ph.D every year will be 750. ST students with a minimum of 55% marks in Master Degree up to the age of 36 years are eligible to apply for fellowship under the Scheme. The value of fellowship is at par with UGC rates.

(xi) Support to Tribal Research Institutes (TRIs): Ministry of Tribal Affairs extends support to the State Governments through centrally sponsored Scheme, 'Support to Tribal Research Institute (TRI)' to strengthen Tribal Research Institutes (TRIs) in their

infrastructural needs, research & documentation activities and training & capacity building programmes, organization of tribal festivals yatras for promotion of unique cultural heritage and for promoting tourism and organization of exchange visits by tribal, so that the tribal culture practices, languages and ritual are preserved and disseminated.

(xii) Tribal Research Information, Education, communication and Events (TRI-ECE):

The scheme 'Tribal Research Information, Education, communication and Events (TRI-ECE)' is aimed at promotion of rich tribal cultural heritage, dissemination of information and creation of awareness, including organization of tribal craft & food festivals, sports, music, dance & photo competitions, science, art & craft expos, workshops, seminars, production of documentary films by the Ministry & States, bringing out publications highlighting significant studies, documenting historical facets of tribal communities, achievements of Ministry of Tribal Affairs (MoTA) & State Departments besides other necessary publicity at regular intervals.. Financial support under the scheme is given to State Governments, academic and research institutes in public and private sector, organizations of Union/State/UT governments, non-government organizations, not-for profit private organizations, and Centres of Excellence (COE) in research and development. It is envisaged that such organizations would play an important role in building knowledge bank and complementing efforts of Tribal Research Institutes in the States for devising appropriate strategies for tribal development by the Union and State Government.

Details of Fund Released to State Governments/UT Administrations under the Scheme of Pre-Matric Scholarship for ST students

(₹ in lakh)

Sl. No.	State/UT	2023-24
1.	Andhra Pradesh	5700.16
2.	Assam	187.50
3.	Chhattisgarh	5250.00
4.	Goa	52.50
5.	Gujarat	6200.00
6.	Himachal Pradesh	110.00
7.	Jharkhand	5700.00
8.	Karnataka	3400.00
9.	Kerala	436.46
10.	Mizoram	306.89
11.	Tamil Nadu	362.34
12.	Telangana	150.00
13.	Uttarakhand	15.00
14.	West Bengal	2988.85

Details of Fund Released to State Governments/UT Administrations under the Scheme of Post-Matric Scholarship for ST students

(₹ in lakh)

Sl. No	State/UT	2023-24
1.	Andhra Pradesh	11471.08
2.	Arunachal Pradesh	8000
3.	Assam	3500
4.	Chhattisgarh	7125
5.	DNH&DD	403.75
6.	Goa	526.54
7.	Gujarat	35000
8.	Jammu & Kashmir	746.25
9.	Jharkhand	5310.66
10.	Karnataka	22556.05
11.	Kerala	4689.34
12.	Ladakh	596.25
13.	Madhya Pradesh	35000
14.	Maharashtra	57035.8
15.	Manipur	3000
16.	Meghalaya	8500

Sl. No	State/UT	2023-24
17.	Mizoram	2500
18.	Nagaland	3500
19.	Odisha	13564.1
20.	Rajasthan	22000
21.	Tamil Nadu	2000
22.	Telangana	11250
23.	Tripura	4000
24.	Uttar Pradesh	1000
25.	Uttarakhand	187.5
26.	West Bengal	3405.83

State-wise details of funds under PMAAGY released during 2023-24

(Rs. In Lakh)

S.No.	State	2023-24
1	Assam	7182.38
2	Kerala	61.19
3	Mizoram	1112.00875
4	Odisha	3044.42250
5	Tamil Nadu	855.805
6	Tripura	2737.23

Details of fund released during the year 2023-24 under the Scheme of Grant-in-Aid to Voluntary Organizations Working for Welfare of STs

(In Rs.)

State	2023-24
Andhra Pradesh	9219195
Arunachal Pradesh	20573970
Assam	12174669
Chhattisgarh	14064345
Gujarat	29916753
Himachal Pradesh	43721847
Jharkhand	91875560
Karnataka	24733453
Kerala	752581
Ladakh	8453665
Madhya Pradesh	97555785
Maharashtra	104752678
Manipur	40608780
Meghalaya	91483144
Mizoram	3869288
Odisha	409584484
Rajasthan	21767514
Sikkim	5315775
Tamil Nadu	37729224
Telangana	9697708
Tripura	4208501
Uttar Pradesh	5102760
Uttarakhand	4430032
West Bengal	116779436

Statement of funds released under Grants under Proviso to Article 275(1) of the Constitution during 2023-24

S. No.	State	Release (in Rs. lakhs)
1.	Arunachal Pradesh	6740.00
2.	Assam	3294.12
3.	Bihar	871.24
4.	Chhattisgarh	15676.77
5.	Goa	150.00
6.	Gujarat	4584.77
7.	Himachal Pradesh	1696.45
8.	Jharkhand	14299.82
9.	Karnataka	4070.00
10.	Kerala	1910.44
11.	Madhya Pradesh	15741.70
12.	Manipur	2456.35
13.	Meghalaya	3127.29
14.	Mizoram	2897.97
15.	Nagaland	5020.11
16.	Odisha	6870.56
17.	Rajasthan	8940.07
18.	Sikkim	1754.38
19.	Tamil Nadu	650.49
20.	Telangana	5169.00
21.	Tripura	4226.39
22.	Uttar Pradesh	1353.63
23.	Uttarakhand	964.05
24.	West Bengal	4744.40

Statement of funds released under PM-JANMAN (MPCs) during 2023-24

S. No.	State	Released (Rs. in crore)
1	Andhra Pradesh	14.97
2	Chhattisgarh	8.52
3	Gujarat	1.66
4	Jharkhand	0.62
5	Karnataka	3.33
6	Kerala	2.29
7	Madhya Pradesh	25.99
8	Maharashtra	12.47
9	Odisha	12.68
10	Rajasthan	3.33
11	Tamil Nadu	5.20
12	Telangana	2.91
13	Tripura	4.57
14	Uttar Pradesh	0.83
15	Uttarakhand	0.62

Annexure II

Annexure II referred to in reply to parts (a) to (c) of the Lok Sabha Unstarred Question No. 1755 for 01.08.2024 by SHRI GYANESHWAR PATIL regarding “SCHEMES FOR TRIBAL WELFARE”

State-wise details of fund released for STs under ‘Pradhan Mantri Awaas Yojana-Gramin (PMAY-G)’ from 2016-17 to 2023-24 is given as below :

(Rs. in Lakh)

State	Central releases from 2016-17 to 2023-24
Arunachal Pradesh	29737.11
Assam	424570.82
Bihar	207839.61
Chhattisgarh	297318.04
Goa	141.41
Gujarat	189044.92
Haryana	19.02
Himachal Pradesh	2752.54
Jammu And Kashmir	105283.09
Jharkhand	428544.59
Kerala	3891.18
Madhya Pradesh	1058971.08
Maharashtra	367936.68
Manipur	24393.02
Meghalaya	164073.62
Mizoram	29177.24
Nagaland	35427.15
Orissa	700587.96
Punjab	0.00
Rajasthan	465932.41
Sikkim	668.09
Tamil Nadu	82785.42
Tripura	218980.34
Uttar Pradesh	237868.62
Uttarakhand	8814.86
West Bengal	410599.83

Andaman And Nicobar	59.89
Dadra & Nagar Haveli	2975.85
Daman & Diu	33.45
Lakshadweep	0.00
Puducherry	4298.31
Andhra Pradesh	14065.06
Karnataka	17265.35
Telangana	4448.68
Ladakh	2181.24
Total	5540686.47
Amount released under PM-JANMAN*	67705

Fund released to STs on wage component under the scheme, 'MGNREGA'

(Rs. in lakh)

Sl. No.	States/UTs	2023-24
1	Andhra Pradesh	63394.51
2	Arunachal Pradesh	27147.38
3	Assam	33157.01
4	Bihar	8269.99
5	Chhattisgarh	81539.23
6	Goa	53.98
7	Gujarat	48659.18
8	Himachal Pradesh	5058.48
9	Jammu & Kashmir	7079.65
10	Jharkhand	53432.90
11	Karnataka	41870.85
12	Kerala	19039.29
13	Madhya Pradesh	114387.79
14	Maharashtra	31949.40
15	Meghalaya	53758.35
16	Mizoram	44723.77
17	Nagaland	41930.78
18	Odisha	135044.95
19	Punjab	21.90
20	Rajasthan	147886.71

21	Sikkim	2951.31
22	Tamil Nadu	13873.28
23	Telangana	37176.49
24	Tripura	36687.72
25	Uttar Pradesh	6248.47
26	Uttarakhand	1945.09
27	Puducherry	14.36
28	Ladakh	4465.98

Fund released under Pradhan Mantri Gram Sadak Yojana (under PM JANMAN)

(Rs. in crore)

State	Release under PM-JANMAN (2023-24)
Andhra Pradesh	41.20
Chhattisgarh	143.925
Jharkhand	6.2025
Madhya Pradesh	33.005
Odisha	8.4325

In the Current Financial year, a provision of Rs. 1260 crore has been made and State wise allocation is as under: -

(Rs. in crore)

S.No.	STATE	Allocation
1	Andhra Pradesh	150
2	Chhattisgarh	400
3	Gujarat	10
4	Jharkhand	300
5	Karnataka	20
6	Madhya Pradesh	220
7	Odisha	40
8	Rajasthan	50
9	Telangana	20
10	Tripura	50
Total		1260

Fund released for STs under National Social Assistance Programme (NSAP)

(Rs. in crore)

Sl. No.	States/UTs	2023-24
1	Andhra Pradesh	41.47

2	Bihar	11.54
3	Chhattisgarh	44.04
4	Goa	0.00
5	Gujarat	70.46
6	Haryana	0.00
7	Himachal Pradesh	9.34
8	Jharkhand	30.74
9	Karnataka	47.38
10	Kerala	63.10
11	Madhya Pradesh	86.04
12	Maharashtra	0.00
13	Odisha	94.66
14	Punjab	0.00
15	Rajasthan	32.12
16	Tamil Nadu	70.60
17	Telangana	17.52
18	Uttar Pradesh	139.24
19	Uttarakhand	9.25
20	West Bengal	102.61
NE States		
21	Arunachal Pradesh	3.20
22	Assam	77.96
23	Manipur	4.31
24	Meghalaya	5.84
25	Mizoram	9.69
26	Nagaland	17.15
27	Sikkim	0.00
28	Tripura	11.69
Union Territories		
29	A&N Islands	0.00
30	Chandigarh	0.00
31	D&N Haveli and D&D	0.00
32	NCT Delhi	0.00
33	J&K	3.27
34	Ladakh	0.00

35	Lakshadweep	0.00
36	Puducherry	0.00

State-wise Release of funds under ST Component under DAY-NRLM

(Rs. in lakh)

S.No.	State	2023-24
1	Andhra Pradesh	378.85
2	Bihar	2236.07
3	Chhattisgarh	8407.81
4	Goa	92.26
5	Gujarat	3484.31
6	Himachal Pradesh	548.15
7	Jammu and Kashmir	602.82
8	Jharkhand	5635.92
9	Karnataka	5440.29
10	Kerala	178.76
11	Madhya Pradesh	6176.6
12	Maharashtra	7548.03
13	Odisha	16213.78
14	Rajasthan	4355.04
15	Tamil Nadu	345.32
16	Uttar Pradesh	1309.84
17	Uttarakhand	335.95
18	West Bengal	9704.02
19	Andaman & Nicobar	60.88
20	Daman & Diu and D&N Haveli	134.19
21	Lakshadweep	144.88
22	Ladakh	371.2
23	Arunachal Pradesh	8537.35
24	Assam	14227.95
25	Meghalaya	26504.47
26	Manipur	3992.86
27	Mizoram	6337.34
28	Nagaland	12070.92
29	Sikkim	701.83

30	Tripura	16109.4
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